GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.2617

TO BE ANSWERED ON THE 10TH MAY, 2016/ VAISAKHA 20, 1938 (SAKA)

CBI INVESTIGATION

2617. SHRI RAVNEET SINGH

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has handed over the investigation into the incidents of sacrilege of Guru Granth Sahib in Punjab to Central Bureau of Investigation (CBI) and if so, the details thereof;
- (b) whether the CBI has completed its investigation;
- (c) if so, the details and outcome thereof along with the names of all the conspirators;
- (d) whether the level of involvement of the conspirators has been established; and
- (e) if so, the details thereof along with the action taken against them?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHI CHAUDHARY)

- (a): Yes Madam. On the request of the Government of Punjab, the Central Government, vide Notification dated 05.11.2015, has handed over the investigation of the following three cases of Sacrilege of Guru Granth Sahib in Punjab to the Central Bureau of Investigation:
 - (i) FIR No. 63 u/s 295A, 380 IPC (PS Bajakhana, district Faridkot; June 2, 2015) regarding theft of Sri Guru Granth Sahib at Village Burj Jawaharsinghwala;

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- (ii) FIR No. 117 u/s 295A IPC (PS Bajakhana, district Faridkot; September 25, 2015) regarding pasting of hand bills showing disrespect to Sri Guru Granth Sahib at village Burj Jawaharsinghwala;
- (iii) FIR No. 128 u/s 295A, 120B IPC (PS Bajakhana, district Faridkot; October 12, 2015) regarding recovery of about 115 pages of a stolen Sri Guru Granth Sahib from village Burj Jawaharsinghwala;

(b): No, Madam.

(c) to (e): Do not arise in view of (b) above.
